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Title : Need to take steps to include 'Bestar' and 'Gangamatha' community in the list of Scheduled Tribe in Mandhya district, Karnataka.

SHRIMATI TEJASWINI SEERAMESH (KANAKAPURA): Sir, through you, I urge the Government to include the `Bestar' and `Gangamatha' communities from Mandhya District into the Scheduled Tribe list.

*The speech was laid on the Table.

The `Bestar' and `Gangamatha' communities in the neighbouring districts are called as `Naika's and already included in the Scheduled Tribe list.

But nearly about three and half lak `Bestar' and Gangamatha' population lives in the Madhya district in Karnataka, which is part of my `Kanakapura' parliamentary constituency, Malavalli in my Assembly segment.

The mentioned `Bestar' and `Gangamatha' population really lives with backwardness and deserved the status of `Scheduled Tribe' which will help them towards development.